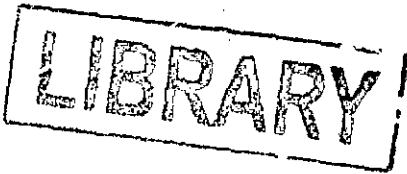


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1
22.01.2021
M.A./350/513/2020
O.A./350/408/2020
(EXTN OF TIME)
ITEM NO:46
FOR APPLICANTS(S) Adv. : Ms. S. Chaudhury
FOR RESPONDENTS(S) Adv.: NONE

N F RAILWAY
-V/S-
MUKESH PANDEY



Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for the applicant.</p> <p>This M.A has been filed by the respondents on 07.10.2020 seeking extension of time (30 days) to comply with the directions of the Tribunal.</p> <p>The said period being over, the M.A has become infructuous and is accordingly disposed of as infructuous. No costs.</p> <div><div>(DR. NANDITA CHATTERJEE) MEMBER(A)</div><div>(BIDISHA BANERJEE) MEMBER (J)</div></div> <p>SS</p>